


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MARCH 2020**

Sl. No.	Nature	Opening balance as on 01.03.2020	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.03.2020	Over 5 Years Disposal Cases during the month	
MAIN CIVIL CASES													
1	WP	65		1		1			2	2	64	2	
2	WA	323	34	2		36	1		42	43	316	0	
3	WPC	5611	198	5		203	2		157	159	5655	3	
4	WPL	1079	11			11			31	31	1059	5	
5	WPS	12997	458	15		473			351	351	13119	71	
6	WPT	423	7	4		11			4	4	430	0	
7	WPCR	1609	51		1	52			12	12	1649	0	
8	WPPIL	100	5			5	1		2	3	102	0	
9	WP 227	1270	77		1	78			59	59	1289	4	
10	WPHC	4				0				0	4	0	
A	TOTAL (1 to 10)	23481	841	27	2	870	4	0	660	664	23687	85	
1	FA	3044	23	5		28			15	15	3057	5	
2	FAM	777	6	2		8			7	7	778	5	
3	FA(MAT)	127	17			17			8	8	136	0	
4	SA	5561	71	5		76	2		80	82	5555	81	
5	MA	292	5	5		10			3	3	299	0	
6	MAC	7894	139	4		143	1		27	28	8009	16	
7	CR	275	5			5			3	3	277	0	
8	MCC	554	56	5		61			60	60	555	2	
9	COMP APPEAL	4				0				0	4	0	
10	COMP PET	16				0				0	16	0	
11	EP	8				0			1	1	7	0	
12	TPC	70	6			6			3	3	73	0	
13	CONT	1042	68	3		71			92	92	1021	2	
14	ITA	4				0				0	4	0	
15	ARBA	175	2			2			10	10	167	0	
16	ARBAP	6				0				0	6	0	
17	ARBR	49	1			1			2	2	48	0	
18	TAXC	82	10			10				0	92	0	
19	REVP	128	15			15	4		8	12	131	1	
B	TOTAL (1 to 19)	20108	424	29	0	453	7	0	319	326	20235	112	
	TOTAL (A+B)	43589	1265	56	2	1323	11	0	979	990	43922	197	
MAIN CRIMINAL CASES													
1	CRREF	3				0				0	3	0	
2	CRA	14524	117	1	5	123			77	77	14570	66	
3	CRR	5058	98	2		100			74	74	5084	8	
4	MCRC	1107	539			539			625	625	1021	0	
5	MCRCA u/s 438 CrPC	567	130			130	1		129	130	567	0	
6	CONTR	6				0				0	6	0	
7	CRMP	3332	144	2		146	1		132	133	3345	2	
8	TPCR	25	3			3			2	2	26	0	
9	ACQA	2654	30			30			9	9	2675	5	
C	TOTAL (1 to 9)	27276	1061	5	5	1071	2	0	1048	1050	27297	81	
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		70865	2326	61	7	2394	13	0	2027	2040	71219	278	
PENDENCY INCREASE/ DECREASE		70865	INCREASE (+354)							71219			

Over 5 Years Pendency as on 01.03.2020	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.03.2020	Over 5 Years Decrease Pendency during the month
16914	26	278	16662	-252


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